

(ख) एक नलकूप से सिंचित किये जाने वाले क्षेत्र के लिये मानदंड, नलकूप से जल की प्राप्ति तथा उस क्षेत्र, जहां पर नलकूप स्थित है, पर निर्भर करते हुए 40 हैक्टेयर से 100 हैक्टेयर तक भिन्न-भिन्न है ।

(ग) क्षमता के अनुसार भूमि की सिंचाई न किये जा सकने का मुख्य कारण सिंचाई के मौसम में पर्याप्त मात्रा में विद्युत का उपलब्ध न होना है । केन्द्रीय सरकार का उर्जा मंत्रालय, राज्यों में विद्युत उत्पादन क्षमता में वृद्धि करने के लिये राज्यों की सहायता करने के लिये सभी आवश्यक उपाय कर रहा है । राज्यों को सिंचाई पम्प सैटों के लिये प्राथमिकता के आधार पर विद्युत उपलब्ध कराने को सुनिश्चित करने का भी परामर्श दिया गया है ।

उपाबन्ध

मार्च, 1981 के अन्त में नलकूपों की संख्या

1. आन्ध्र प्रदेश	486
2. असम	280
3. बिहार	5955
4. गुजरात	2594
5. हरियाणा	1669
6. हिमाचल प्रदेश	121
7. जम्मू और कश्मीर	106
8. मध्य प्रदेश	165
9. उड़ीसा	2729
10. पंजाब	1585
11. राजस्थान	65
12. त्रिपुरा	43
13. उत्तर प्रदेश	19331
14. पश्चिम बंगाल	2678
संघ राज्य क्षेत्र	186

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Upper Bhadra Project

2773. SHRI H. HANUMANTHAPPA: Will the Minister of IRRIGATION be pleased state:

(a) whether Government are aware that a survey was conducted for Upper Bhadra Project in Karnataka;

(b) if so, what was the estimated cost of the project;

(c) the land that is likely to be irrigated under this proposed Project; and

(d) what is the progress made so far in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) Yes, Sir.

(b) and (c). As per preliminary report prepared by the Government of Karnataka in April, 1980, the estimated cost of the project is Rs. 120 crores providing irrigation to an area of 1.02 lakh hectares.

(d) The detailed Report on Upper Bhadra project has not been received in the Central Water Commission from the Government of Karnataka for technical examination and obtaining approval of the Planning Commission.

Maximum Permissible Speeds

2774. SHRI HARISHANKAR BHABHARA: Will the Minister of RAILWAYS be pleased to state:

(a) what is the maximum permissible speed on Broad Gauge on the routes of (i) 5000 Kms. of electrified track, (ii) 12,000 Kms of doubled or multiple track, (iii) 39,000 Kms. of welded rail track;

(b) the maximum permissible speed and the present actual average speed for (i) Diesel Admission Valve fitted and Air brake equipped I.C.F. Coaches, (ii) D. A. Valve fitted I.C.F. Coaches, (iii) Post 1960 Coaches, (iv) Pre 1960 Coaches, (v) Roller bearing fitted and air brake equipped wagons,